

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH
(through Hybrid Mode)
COURT-I

Item No. 116

CA No. 11/2020
and
CP (IB) No. 260/Chd/Pb/2019

IN THE MATTER OF:

Dr. Sanjeev Krishan Chaudhary

...Petitioner

Vs.

Aglius Diagnostic Ltd.
(formerly known as SRL Ltd.)

...Respondent

Under Section: 9, 60(5), IBC 2016

Order delivered on 11.07.2024

CORAM:

SH. UMESH KUMAR SHUKLA
HON'BLE MEMBER (T)

SH. HARNAM SINGH THAKUR
HON'BLE MEMBER (J)

PRESENT:

For the Petitioner : Mrs. Munisha Gandhi, Senior Advocate
Ms. Salina Chalana, Advocate
For the Respondent : Mr. Anand Chhibbar, Senior Advocate
Mr. Rajat Khanna, Advocate

ORDER

A date is jointly requested by Ld. Counsels for the parties and this matter pertains to the year 2019. List the matter on 08.08.2024 in the supplementary list.

Sd/-

Sd/-

(UMESH KUMAR SHUKLA)
MEMBER (T)

(HARNAM SINGH THAKUR)
MEMBER (J)

Preeti